

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **17.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/140(CHE)/2022
NAME OF THE PETITIONER(S) : Manimegalai Unnikrishnan
NAME OF THE RESPONDENTS : M/s JSM Aggreagates and Sands Pvt Ltd
UNDER SECTION : Sec 241-242 of CA, 2013

ORDER

Present: Ld. Counsel Shri. Srenik Jain for the Petitioner.

Ld. Counsel Ms. Niranjana Devi for the Respondents No. 2, 3
and 4.

R1 is company.

Reply / Counter filed by the Respondent and copy served on the Counsel
for the Petitioner.

Ld. Counsel for the Petitioner seeks and is granted two weeks time to file
Rejoinder.

List the petition for hearing on **03.07.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)